

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1688
TO BE ANSWERED ON 16.03.2022

PENDING PAYMENT UNDER MGNREGA

1688 SHRI K.J. ALPHONS:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of days of employment provided under MGNREGA during the last three years, state-wise;
- (b) is there any pending payment to beneficiaries under the above scheme; and
- (c) if so, when will the outstanding amount be paid?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) State/UT-wise details of person-days generated under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last three financial years 2018-19, 2019-20 and 2020-21 are given at **Annexure-I**.

(b)&(c) State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS in the current Financial Year 2021-22 (as on 11.03.2022) are given at **Annexure-II**. Under Mahatma Gandhi NREGS, States submit funds release proposals to Government of India. Fund release to the States is a continuous process and Central Government is committed to making funds available to States for the implementation of the Scheme. The Ministry release funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the State.

Annexure-I referred in reply to part (a) of Rajya Sabha Unstarred Question No. 1688 dated 16.03.2022

State/UT-wise details of person-days generated under the Mahatma Gandhi NREGS during the last three financial years 2018-19, 2019-20 and 2020-21				
Sl. No.	States	Person-days generated (Figure in lakh)		
		2018-19	2019-20	2020-21
1	ANDHRA PRADESH	2465.64	2002.25	2593.04
2	ARUNACHAL PRADESH	68.65	85.99	128.17
3	ASSAM	532.47	623.08	913.12
4	BIHAR	1233.57	1416.23	2277.79
5	CHHATTISGARH	1386.02	1361.75	1840.94
6	GOA	0.15	0.34	1.10
7	GUJARAT	419.61	353.70	482.30
8	HARYANA	77.90	91.19	179.63
9	HIMACHAL PRADESH	285.20	259.19	336.19
10	JAMMU AND KASHMIR	368.15	313.41	407.12
11	JHARKHAND	536.59	641.95	1176.10
12	KARNATAKA	1044.92	1118.63	1483.30
13	KERALA	975.26	802.30	1023.00
14	LADAKH	0.00	19.03	21.30
15	MADHYA PRADESH	2029.27	1930.17	3420.33
16	MAHARASHTRA	845.94	629.60	679.38
17	MANIPUR	117.39	234.07	330.71
18	MEGHALAYA	342.15	370.22	383.70
19	MIZORAM	179.17	192.59	199.04
20	NAGALAND	132.69	138.48	180.12
21	ODISHA	829.88	1113.89	2081.12
22	PUNJAB	204.47	235.25	376.86
23	RAJASTHAN	2942.46	3286.55	4605.40
24	SIKKIM	33.55	29.47	37.34
25	TAMIL NADU	2576.97	2485.10	3339.46
26	TELANGANA	1177.29	1071.14	1579.73
27	TRIPURA	253.09	344.02	437.22
28	UTTAR PRADESH	2121.24	2444.30	3946.12
29	UTTARAKHAND	221.61	206.16	303.66
30	WEST BENGAL	3382.53	2723.05	4140.42
31	ANDAMAN AND NICOBAR	1.94	2.21	2.61
32	LAKSHADWEEP	0.10	0.04	0.02
33	PUDUCHERRY	6.65	7.65	10.57
34	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00	0.00	0.00
	Total	26,792.52	26,533.02	38,916.91

(As per MIS)

Annexure-II referred in reply to parts (b) &(c) of Rajya Sabha Unstarred Question No. 1688 dated 16.03.2022.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS in the current Financial Year 2021-22 (as on 11.03.2022)		
S. No.	States	Wage liabilities (Rs. in crore)
1	ARUNACHAL PRADESH	73.47
2	ASSAM	70.42
3	CHHATTISGARH	154.39
4	GUJARAT	160.79
5	HARYANA	28.25
6	JAMMU AND KASHMIR	58.67
7	JHARKHAND	201.22
8	KARNATAKA	281.82
9	KERALA	487.45
10	LADAKH	0.63
11	MADHYA PRADESH	15.22
12	MAHARASHTRA	10.19
13	MEGHALAYA	47.70
14	NAGALAND	83.34
15	PUNJAB	15.09
16	RAJASTHAN	289.43
17	TAMIL NADU	96.42
18	UTTARAKHAND	72.33
19	WEST BENGAL	1522.88
20	PUDUCHERRY	1.67
	Total	3,671.38
